

ORISSA ACT XXVII OF 1947
THE ORISSA MONEY-LENDERS (SECOND
AMENDMENT) ACT, 1947

[Received the assent of the Governor on the 1st October 1947,
first published in an extraordinary issue of the Orissa
Gazette, dated the 8th October 1947]

AN ACT FURTHER TO AMEND THE ORISSA MONEY-LENDERS ACT, 1939

WHEREAS it is expedient further to amend the Orissa
Money-Lenders Act, 1939, in the manner hereinafter
appearing. Orissa Act
III of 1939.

It is hereby enacted as follows:—

Short title
and com-
mencement.

1. (1) This Act may be called the Orissa Money-Lenders
(Second Amendment) Act, 1947.

(2) It shall come into force at once.

Amendment
of section 6,
Orissa Act
III of 1939.

2. In section 6 of the Orissa Money-Lenders Act, 1939, for
the word "ten" the word "five" shall be substituted. Orissa Act
III of 1939.